

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 508 of 2020

IN THE MATTER OF:

Victory Iron Works Ltd.

...Appellant

Versus

Jitendra Lohia

...Respondent

Present:

For Appellant: Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates.

**For Respondent: Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Mr. Shaunak Mitra, Advocates with Mr. Jitendra Kr. Lohia, RP for R-1.
Mr. Jayant Mehta, Mr. Ashish Choudhary and Mr. Kumarjit Banerjee, Advocates for R-2.**

With

Company Appeal (AT) (Insolvency) No. 377 of 2020

IN THE MATTER OF:

Energy Properties Pvt. Ltd.

...Appellant

Versus

**Jitendra Lohia, Resolution Professional of
M/s Avani Towers Pvt. Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Jayant Mehta, Mr. Ashish Choudhary and Mr. Kumarjit Banerjee, Advocates

**For Respondents: Mr. Abhijeet Sinha and Mr. Saikat Sarkar, Advocates with Mr. Jitendra Kr. Lohia, RP for R-1
Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates for R-3.
Mr. Shaunak Mitra, Advocate for R-4 & 5.**

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ORDER
(Through Virtual Mode)

12.01.2021: Due to paucity of time, the matter could not be heard today. List the appeal for hearing on **12th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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